

Formation of an independent Telecom. Circle for the State of Himachal Pradesh.

(iii) The residual N.W. Telecom. Circle was renamed as Haryana Telecom. Circle for the State of Haryana.

(iv) The headquarters of Himachal Pradesh and Punjab Telecom. Circles were ordered to be located at Ambala initially.

(b) No, Sir.

(c) Headquarters will be shifted as and when the proposal to construct the Departmental Office building materialises.

[*Translation*]

#### **Setting up of Aluminium Plant in Bihar**

3908. SHRI RAM SHARAN YADAV: Will the Minister of MINES be pleased to state:

(a) Whether the Union Government have received any proposal from the Government of Bihar for setting up of an Aluminium Plant in the State;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) and (c) Do not arise.

[*English*]

#### **Commemorative Postal Stamp on Late Shri Chithirathirunal Maharaja**

3909. PROF. K.V. THOMAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Union Government have received requests from the Government of Kerala for release of a commemorative Postal Stamp in the memory of late Shri Chithirathirunal Maharaja, Trivandrum; and

(b) if so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir. No such requests have been received from the Government of Kerala.

(b) Does not arise.

#### **Modernisation of Irrigation Drainage and Flood-control Project in Andhra Pradesh**

3910. SHRI G. M. C. BALA YOGI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether certain schemes for modernisation of irrigation, drainage and flood control projects in Andhra Pradesh are pending with the Union Government; and

(b) if so, the details thereof and the time by which these are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) Three Modernisation of Irrigation Schemes including some provision for drainage and flood control works namely Modernisation of Godavari Delta System, Modernisation of Krishna Delta System and Modernisation of Pennar Delta Irrigation System were received from Government of Andhra Pradesh for Techno Economic Appraisal. These have been returned to the State Government for submitting modified proposals as per Central Water Commission Working Group Guidelines for Modernisation Schemes, in June 1991, December 1988 and August 1991 respectively.

[*Translation*]

#### **Construction of Dam over river Sharda**

3911. DR. G.L. KANAUIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any scheme for the construction of a dam over river Sharda at Lakhimpur district of Uttar Pradesh is pending with the Union Government; and

(b) if so, the details thereof and the time by which it is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No such proposal has been received from the Government of Uttar Pradesh for construction of a dam over river sharda at Lakhimpur District for techno-economic appraisal in Central Water Commission.

(b) Does not arise.